

COURT-II
IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)

APPEAL NO. 116 OF 2018

Dated: 19th November, 2018

Present: Hon'ble Mr. Justice N.K. Patil, Judicial Member
Hon'ble Mr. S.D. Dubey, Technical Member

In the matter of:

Steel Authority of India Limited, Bhilai Steel Plant	...	Appellant(s)
Vs.		
Western Regional Load Dispatch Centre & Anr.	...	Respondent(s)

Counsel for the Appellant (s) : Ms. Ranjitha Ramachandran
Ms. Poorva Saigal
Ms. Anushree Bardhan
Mr. Shubham Arya

Counsel for the Respondent(s) : Mr. Sitesh Mukherjee
Mr. Ankur Singh
Mr. Divyanshu Bhatt
Mr. Arjun Krishnan for Mr. R-1

ORDER

The learned counsel for the appearing parties submitted that, all the pleadings in this matter are completed and the matter may kindly be posted for hearing.

Submissions made by the learned counsel appearing for both the parties, as stated above, are placed on record.

List this matter for hearing on **18.02.2019**, as agreed by the learned counsel appearing for the Appellant and the Respondents.

(S.D. Dubey)
Technical Member

(Justice N.K. Patil)
Judicial Member

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